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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

HYDERABAD

CP. No. 44 of 1999
in
OA. No. 327 of 1999

DATE OF ORDER: 30-8-1999.

BETWEEN:

Y.S.V.Durga Prasad.

....Applicant

and

1. Superintendent of Post Offices,
Tenali Division, Tenali, Guntur.
2. The Assistant Superintendent of
Post Offices, Repalle-Sub Division.
3. The District Employment Officer,
District Employment Exchange,
Guntur-522 007.

...Contemnors/Respondents

(R-3 is not necessary party in
this CP).

COUNSEL FOR THE APPLICANT :: Mr.V.Ch.Naidu

COUNSEL FOR THE RESPONDENTS: Mr.V.Vinod Kumar

CORAM:

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

: ORDER:

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

None for the Applicant.

Heard Mr.V.Vinod Kumar, learned Standing Counsel for
the Respondents.

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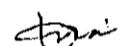
2. The only direction given in the Judgment in OA.No.327 of 1999, is to consider the candidature of the applicant along with the Employment Exchange sponsored candidates for the post of EDMC/DA at Ilavaram Branch Office.

3. Today, the letter of Superintendent of Post Offices, Tenali Division, addressed to the Chief Postmaster General, bearing No.8II/149/99, dated:25-8-1999, is produced. It has been stated in the said letter that the applicant herein was allowed for Interview on 21-4-1999 in connection with the Selection to the post of EDMC/DA, Ilavaram B.O. a/w Kanagala S.O. as per the directions of the Tribunal.

4. Hence, the direction has been fulfilled. The CP is closed. The letter dated:25-8-1999 is taken on record.



(R. RANGARAJAN)
MEMBER (ADMN.)



(D.H.NASIR)
VICE CHAIRMAN

DATED: this the 30th day of August, 1999

Dictated to steno in the Open Court

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